

**In the National Company Law Tribunal, Jaipur**

**Item No. 103**

**CP No. (IB)-74/7/JPR/2019**

**UNDER SECTION 7 of IBC, 2016**

**In the matter of:**

**Anand Kumar Gupta**

**.....Applicant/Petitioners**

**VS.**

**Adelson Pharma Pvt. Ltd.**

**.....Respondent**

**Order delivered on 08.08.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, MEMBER (JUDICIAL)  
SH. RAGHU NAYYAR, MEMBER(TECHNICAL)**

For Petitioner (s) : Nitesh Shivastava, Adv.  
Mudit Manohar, Adv.

For Respondent(s) : Akanksha Noval, Adv.  
Susshil Daga, Adv.

**ORDER**

The learned counsel for the Respondent submits that the costs have been paid and Memo of Proof of Payment also has been filed in the Registry. She also requests time to argue the matter. Post the matter on 05.09.2019.

**Sd-**

**SH. RAGHU NAYYAR,  
MEMBER (TECHNICAL)**

**Sd-**

**(DR. POONDLA BHASKARA MOHAN)  
MEMBER (JUDICIAL)**